

**Annexure-7**

<b>Name of the corporate debtor</b>	KONVERGE HEALTHCARE PRIVATE LIMITED
<b>Date of Commencement of Liquidation</b>	25/07/2025
<b>Date of Order Received of Liquidation</b>	30/07/2025
<b>List of Stakeholders as on</b>	21/09/2025

**List of operational creditors (Government dues)**

(Amount in ₹)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in SCC					
1	State Tax Department	Gujarat	11/08/2025	1,40,998.00	1,40,998.00	State Tax (VAT & CST)	NO	0.29	0	0	0	0	Received Form C Original by Post
	Total			1,40,998.00	1,40,998.00			0.29					